

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated : 16<sup>th</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 31 of 2013**

**M/s. IL & FS Wind Farms Ltd. ... Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & Anr ..Respondent(s)**

Counsel for the Appellant (s) : Mr. Anurag Sharma

Counsel for the Respondent (s): -

**Appeal No. 8 of 2013**

**M/s. NILE Ltd. ... Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & Anr ..Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s): Mr. K.V. Balakrishnan

**ORDER**

At the request of the learned counsel for the Appellant, Post the matter for further hearing on **29.07.2013.**

**(Rakesh Nath)  
Technical Member  
Ts/pg**

**(Justice M. Karpaga Vinayagam)  
Chairperson**